

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3952  
ANSWERED ON:06.08.2014  
CASUAL WORKERS IN AIR  
Wanaga Shri Chintaman Navsha

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether casual workers are being engaged by All India Radio (AIR) in various posts;
- (b) if so, the details thereof, category and unit-wise including newsreader-cum-translators;
- (c) the terms and conditions of their engagement, category-wise;
- (d) whether the Government proposes to regularise them and if so, the details thereof including the time-frame for the same; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING;  
ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRI PRAKASH JAVADEKAR)

- (a): Prasar Bharati has informed that no casual workers are being engaged against any of the posts. However, a varying number of workers are outsourced from service providers for need based engagement.
- (b) & (c): Prasar Bharati has informed that voices approved from amongst suitables available in the open market are booked on assignment basis to read and translate news bulletins as per the exigency of the service for a limited number of shifts. No such casual person is booked/engaged against any sanctioned post.
- (d): Does not arise.
- (e): The casual workers are engaged as per short term administrative engagement of the Organisation or (and) programme exigency of the channels/stations. The contract given is purely temporary, not against any sanctioned post and the remuneration is as per the fee structure approved by Prasar Bharati and not as per any scale of pay prescribed or in vogue under Government of India.